

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A.No. 824/88

Shri Girishkumar Mishra .. Applicant

vs

Union of India & Ors
Through Ministry of Labour .. Respondents.

Coram: Hon'ble Shri Justice M.S.Deshpande, Vice-Chairman
Hon'ble Ms. Usha Savara, Member (A)

Appearance:

Shri S.S.Sharma for the
applicant.

Shri Bendre for Shri P.M.
Pradhan for the respondents.

Judgement
(Per: Hon'ble Shri M.S.Deshpande)

Dated: 5-8-93

The applicant's counsel states that he
has been taken back in service, he does not wish
to proceed with the application. Application
is dismissed as withdrawn. No order as to costs.

Ms. Savara
(Ms.Usha Savara)
Member(A)

M.S.Deshpande
(M.S.Deshpande)
Vice-Chairman